

Central Administrative Tribunal, Principal Bench

Review Application No. 225 of 2003
M.A. No. 1676/2003
Original Application No. 1825 of 2002

New Delhi, this the 30th day of December, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. R.K. Upadhyaya, Member (A)

R.C.L. Bakshi, aged about 62 years
S/o late Shri Tribhuwan Lal,
R/o Rahul Nagar,
At and Post Siddhartha Nagar,
District Siddhartha Nagar,
U.P.

.... Applicant

(By Advocate: None)

Versus

1. Union of India through
The Secretary,
Ministry of Telecommunication,
New Delhi
2. Chief General Manager,
Northern Telecommunication,
Project Circle, North Zone,
New Delhi

.... Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Despite repeated notice and adjournment, there is no appearance. Review application must fail and is dismissed for non-prosecution.

Upadhyaya
(R.K. Upadhyaya)

Member (A)

V.S. Aggarwal
(V.S. Aggarwal)
Chairman

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